GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA UNSTARRED QUESTION NO. 1221 TO BE ANSWERED ON 22.12.2017

Shortcomings in GrantingEnvironmental Clearance

1221. SHRI ABHISHEK SINGH:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Union Governmenthas tried to identify and rectify the various shortcomings in its process of giving environmental clearances;
- (b) if so, the details thereof;
- (c) the total number of projects penalised on the basis of scrutiny of environmental impact assessment report based on term of reference, project-wise; and
- (d) the number of projects still awaited to get environmental clearance for more than three years State-wise along with the reasons for the same?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (DR. MAHESH SHARMA)

- (a)&(b). In order to bring more transparency the Union Government has streamlined the process of according environmental clearances, which, *inter-alia* include introduction of Online system of processing of environmental clearances at centre/state/district level; sending mail/short message service (SMS) to project proponent etc.
- (c) & (d) Nil
